

Annexure-7

Name of the corporate debtor: Shirani Automotive Private Limited; Date of commencement of CIRP: 23.12.2021;

List of creditors as on: 17.01.2022

List of operational creditors (Government dues)

(Amount in Rs.)

S.N	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, If applicable					
1.	Commercial Tax Officer, Ratlam Circle-1 (MP).		04.01.2022	39,74,43,030	14,42,43,944/-	-	No	-	-	-	-	25,31,99,086/-	-
2.	Provident Fund Organisation		19.01.2022	8,00,830	-	-	No	-	-	-	8,00,830	-	-
3.	Employee State Insurance Corporation		04.02.2022	5,21,935/-	5,21,935/-	-	No	-	-	-	-	-	-

Date: 25.02.2022

Place: Indore

Ashutosh Gokhale
Interim Resloution Professional
of Shirani Automotive Private Limited
Reg. No.: IBBI/IPA-001/IP-P00613/2017-2018/11072